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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.685/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Hemant Kumar das-Vs-Registrar of Companies, Bihar		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	KULDIP MULLICK	petitioner	A Chatterjee
2.	AVIRUP CHATTERJEE		15/2/18

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, Bihar has filed its report. Appellant is directed to file rejoinder, if any, within 7 days by serving a copy to the Registrar of Companies, Bihar.

List it on 23/03/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)